States had it not been for the ccnsiderable divergence of views on the manner and means of attaining the goal of total disarmament.

- (b) None.
- (c) Does not arise.

Central Tea Wage Board

*1021. Shri P. C. Borooah: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 180 on the 25th November, 1963 and state:

- (a) whether the Central Tea Wage Board has since submitted its final report;
- (b) if so, the main recommendations of the Board; and
- (c) if not, the stage at which their study stands at present and when the report is expected?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) No.

- (b) Does not arise.
- (c) The Board has completed public hearings and is now holding meetings to finalise its conclusions. It is not possible at this stage to say when the final report would be submitted by the Board.

Employment Potential of Industries

•1022. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether a survey of the employment potential of various industries in the country was made by the Directorate of Employment Exchanges recently; and
 - (b) if so, the findings thereof?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) No.

(b) Does not arise.

Chinese Arms Aid to Pakistan

*1023. Shri P. R. Chakraverti: Will the Prime Minister be pleased to state:

- (a) whether his attention has been drawn to the statement made in New York on the 20th March, 1964 by Mr. Z. A. Bhutto, Pakistan's Foreign Minister, indicating that Pakistan Government would accept China's arms aid if necessary, to repel India's aggression across the Kashmir Cease-fire Line;
- (b) the reaction of Government thereto; and
- (c) whether the same has been conveyed to the prominent members of the United Nations, specially the comembers of Pakistan in NATO, SEATO and CENTO?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). The statement of the Foreign Minister of Pakistan has been reported variously by newspapers in India, Pakistan and abroad. It was vaguely worded and perhaps intended to mean differently to different people. It is clear, however, that he refrained from saying that Pakistan would not accept China's help against India. Government have taken note of the statement.

(c) No, Sir.

Technical Aid from West Germany

*1025. Shri P. C. Borooah:
Shri Vishwa Nath Pandey:
Shri Gahmari:

Will the Prime Minister be pleased to state:

- (a) whether West Germany Government have decided to initiate a programme for India on the lines of the American Peace Corps, for rendering technical aid for Indian industry and agriculture; and
- (b) if so, the precise nature of the aid programme?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). No decision has been taken so far.

Conference of the Non-Aligned Nations

•1026. Shri P. R. Chakraverti: Shri P. C: Borooah: Shri Yashpal Singh: Shrimati Savitri Nigam:

Will the Prime Minister be pleased to state:

- (a) the decisions taken at the Ambassadors-level conference of 25 non-aligned countries held in March, 1964 in Colombo for drawing out plans for a non-aligned summit meet; and
 - (b) Government's reaction thereto?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) A statement is laid on the Table of the House. [Placed in Library, See No. LT-2700/64].

(b) Government welcomes the decisions taken.

भारतीय राष्ट्रजनों का भ्रपहरण

२०७१ श्री तन सिंहः क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि १६ दिसम्बर, १६६३ को पाकिस्तानी लोग राजस्थान के सीमावर्ती जिले जैसलमेर के गांव, डिगा से दो भारतीय राष्ट्रजनों ग्रौर कुछ मवेशियों को उठा कर ले गये थे :
- (ख) उन व्यक्तियों भ्रीर मवेशियों को बापस लाने के लिए क्या प्रयत्न किये गये ; भ्रीर
- (ग) भविष्य में ऐसी घटनाम्रों को रोकने के लिए क्या कार्यवाही की गई है

प्रवान मंत्री, वैवेशिक कार्य मंत्री तथा प्रणुशक्ति मंत्री (भी जवाहर लाल नेहरू) :

- (क) जी हां ; यह वाकया ९० दिसम्बर, १९६३ को हुन्ना था।
- (ख) सम्बद्ध पाकिस्तानी श्रधिकारियों से इस मामले में लिखा पढ़ी हो रही है ।
- (ग) भविष्य में इस तरह की वारदातें न होने पायें, इसके लिए एहतियाती कदम उठाए गए हैं।

उत्तर प्रदेश में सैनिक, नाविक तथा वायू-कैनिक बोर्ड

२०७२. भी रणंजय सिंह : नया प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या उत्तर प्रदेश में कोई सैनिक, नाविक तथा वायु-सैनिक बोर्ड स्थायी किये गये हैं ;
- (खं) यदि हां, तो फिस-किस जिले में ; भ्रौर
- (ग) किन-किन बोर्डों को टेलिफोन उपलब्ध मिये गये हैं ?

प्रतिरक्षा मंत्री (भी यशवन्त राव चव्हाण) : (क) ग्रीर (ख). जी, नहीं।

(ग) किसी भी बोर्ड को टेलीफोन नहीं दिया गया है। जिले के सैनिक, नाविक क्षया वायु-सैनिक बोर्डों के सभापति जिले के मजिस्ट्रेट भी हैं श्रोर उनके पास टेलीफोन हैं।

House Building Society, Ambala Cantt.

2073. Shri Chuni Lal: Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 1631 on the 25th August, 1962 and state:

- (a) whether Ambala Cantt. Mata Kasturba Co-operative House Building Society has been given the required land for promoting the cooperation movements in the Cantt. Board's; and
- (b) if not, when the land is likely to be allotted?